## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/219/2016

NAME OF THE PETITIONER(S)

: Palanisamy & 10 others

NAME OF THE RESPONDENT(S)

: M/s S.V.T. Spinning Mills Private Limited & 5 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL) **SIGNATURE** 

**DESIGNATION** 

REPRESENTATION BY WHOM

K. Crowtham Kuman Athiban Vijay A.K

UMADEVI For Mle. K. RAMASAMY Council for Respondents D. Nd.

## **ORDER**

Shri V K Athiban Vijay, representing counsel for petitioners present. Ms Uma Devi, proxy counsel representing counsel for respondents present. Counsel for petitioner filed additional documents by serving a copy of the same to the other side. Counsel for respondents are directed to file objections, if any, before the next date of hearing, by serving copy of the same to the other side in advance. The matter is posted for final hearing. Put up on 14.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)